

(क) गत सितम्बर, मास में मेन्दल रेलवे के गुलाबगंज स्टेशन के निकट गाड़ी के पटरी से उतर जाने के कारण कितनी क्षति हुई ;

(ख) कितने माल डिब्बे उस में खराब हुए और उन में कितनी मालियन का माल था ; और

(ग) इस दुर्घटना का कारण क्या था ?

†[TRAIN DERAILMENT NEAR GULABGANJ STATION

\*48. SHRI RAM SAHAI: Will the Minister of RAILWAYS be pleased to state:

(a) the extent of damage caused as a result of the train derailment in September last near Gulabganj station on the Central Railway; and

(b) the number of wagons damaged, the value of goods contained therein; and

(c) the cause of the derailment?]

रल उपमंत्री ( श्री शाहनवाज खां ) :  
(क) लगभग १३,५१३ रुपये की रेल-सम्पत्ति ( Railway property ) का नुकसान हुआ ।

(ख) गाड़ी के १६ डिब्बों का नुकसान पहुंचा । ये सब डिब्बे खाली थे ।

(ग) डिविजनल अप्रमरों की जाच-रिपोर्ट पर रेलवे के सदर मुकाम में विचार किया जा रहा है ।

†[THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) The approximate cost of damages to the Railway property was Rs. 13,513.

(b) Sixteen wagons of the train were damaged. All of them were empties.

(c) The enquiry report of the Divisional Officers is under examination at the Railway Headquarters.]

श्री राम सहाय : क्या मंत्री महोदय यह बताने की कृपा करेंगे कि इससे दूसरे लोगों को कितना हर्जाना देना पड़ा ?

श्री शाहनवाज खां : वह तो मैं ने अर्ज किया कि वह डिब्बा खाली था । किसी को हर्जाना नहीं देना पड़ा ।

LINKING OF PROCUREMENT OF FOOD-GRAINS WITH SUPPLY OF FERTILIZERS

\*49. SHRI V. K. DHAGE: Will the Minister of FOOD AND AGRICULTURE be pleased to state whether it is a fact that Government have formulated a scheme for linking procurement of foodgrains with supply of fertilisers and whether they have consulted the State Governments in this regard?

THE DEPUTY MINISTER OF FOOD AND AGRICULTURE (SHRI A. M. THOMAS): A scheme for linking procurement of foodgrains with supply of chemical fertilizers is under consideration in consultation with the State Governments.

SHRI K. SURYANARAYANA: May I know, Sir, whether the Andhra Pradesh Government proposed anything in regard to this matter?

SHRI A. M. THOMAS: With regard to this matter, most of the State Governments were addressed regarding the advisability of linking the procurement of foodgrains with the distribution of chemical fertilisers, and I may submit for the information of the House that the reactions of most of them were not favourable. A meeting of officials was held on the 2nd September, 1957 to discuss this matter, and there also they raised the very same objections which they had raised in their Memoranda to the Centre. Anyhow, I have been advis-

ed to work out the economics of this proposition and we are just working out our proposals in consultation with the Finance Ministry.

SHRI V. K. DHAGE: May I know, Sir, whether the scheme of linking fertilisers with foodgrains has received the consideration of some of the States and if so, whether those States have not approved of any such thing?

SHRI A. M. THOMAS: Sir, I have already stated that most of the State Governments are not in favour of linking procurement of foodgrains with the distribution of fertilisers.

SHRI JASWANT SINGH: How is the linking of procurement of foodgrains with the supply of fertilisers going to be done? Is the Government thinking of purchasing foodgrains directly from the agriculturists?

SHRI A. M. THOMAS: This is one of the ways suggested for getting as much of stocks as possible.

#### SLUM CLEARANCE IN NEW DELHI

\*50. SHRI V. K. DHAGE: Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that Government have decided to undertake measures to rid the New Delhi Municipal area of the pockets of dirt and squalor; and

(b) if so, what are those measures and which are the places where such measures are proposed to be undertaken?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) Yes, Sir.

(b) A statement indicating the measures taken or proposed to be taken for removing pockets of dirt and squalor from the area under the jurisdiction of the New Delhi Municipal Committee is laid on the Table of the Sabha.

#### STATEMENT

*Measures taken or proposed to be taken for removing dirt and squalor from the areas under New Delhi Municipal Committee*

(1) *Provision of amenities in the existing Labour Camps and construction of new labour camps at approved sites for the labour employed on construction work.*—(i) The New Delhi Municipal Committee have decided, as a temporary measure, to provide essential basic amenities viz. water and latrines, in the labour camps which have sprung up in the various localities in New Delhi, pending construction of alternative camps on approved sites.

(ii) It has been decided to construct 375 huts on a site South of Ring Road at the junction of Ring Road and Kitchner Road at an estimated cost of Rs. 1.66 lakhs. This work is expected to be completed by the end of December, 1957. The following two more sites have been selected for the purpose and investigations in regard to their suitability from the points of view of water supply, drainage etc. are in progress:—

(a) Site at the junction of Ring Road and the Railway Line near Hindustan Factory; and

(b) Site between railway line and National bypass behind Purana Qilla.

(iii) It has been decided that in future the contractors will be required to make due provisions for the residential accommodation of the labour they employ near the sites of construction and provide all necessary basic amenities.

(2) *Removal of Unauthorised Cattle byres.*—(i) Ten sites have been allotted to the New Delhi Municipal Committee for putting up cattle byres;

(ii) It has been decided that each resident having a proper cattle byre maintained in accordance with the specifications prescribed by the New